

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)

Training Division

2nd Floor, MMU building, Mata Sundari Road, New Delhi- 110002

Dated: 5th August, 2026

ORDER

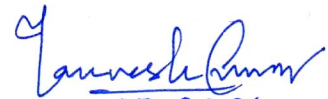
Subject: Standardized Procedure for Conduct of the Food Safety Training and Certification (FoSTaC) Programme – reg.

In order to ensure uniformity, transparency and standardization in the conduct of the Food Safety Training and Certification (FoSTaC) Programme, all FoSTaC training programmes shall be carried out strictly in accordance with the procedure prescribed by the Food Safety and Standards Authority of India (FSSAI).

2. Accordingly, only FoSTaC Empanelled Training Partners shall be authorized to conduct FoSTaC Food Safety Supervisor (FSS) training programmes. All FoSTaC Empanelled Training Partners shall ensure that trainee enrolment and the conduct of FoSTaC training programmes are carried out strictly in accordance with the prescribed procedures. This shall include, inter alia, the timely creation of batch codes prior to the commencement of the training programme, enrolment of trainees in the designated batch code, conduct of training by duly deputed FoSTaC empanelled trainers, assessment by FoSTaC empanelled assessors, timely maintenance and submission of attendance records, assessment records, and training videos in the prescribed formats, collection of training fees at the approved rates, and issuance of fee receipts in the prescribed format. The manuals for trainees, Training Partners, and assessors, together with the relevant course manuals, are available for download on the FoSTaC website and shall be strictly followed. No process, manual practice, or procedure other than that prescribed or issued by FSSAI from time to time under the FoSTaC framework shall be adopted for the conduct of any FoSTaC training programme. Any training programme conducted in deviation from the prescribed procedures shall not be recognized as a valid FoSTaC training programme.

3. This Order shall come into force with immediate effect and shall be complied with by all FoSTaC Empanelled Training Partners, National Training Centre for Food Safety and Standards (NTCFSS), and all other stakeholders associated with the implementation and conduct of the FoSTaC Programme.

This issues with the approval of the Competent Authority.


05.08.2026
(Manvesh Kumar)
Director (Training)

Copy to:

- i. Regional Directors of FSSAI
- ii. All the training partners and stakeholders
- iii. NTCFSS